

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:822

ANSWERED ON:21.07.2016

Incidents of Emergency Landing

Bidhuri Shri Ramesh;Rajendran Shri S.

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether complaints have been received regarding emergency landing due to engine failure during the last three years and the current year;
- (b) if so, the details thereof, year - wise and the reasons therefor;
- (c) the action taken by the Directorate General of Civil Aviation in this regard; and
- (d) the steps taken by the Government to prevent recurrence of such incidents in future?

Answer

Minister of State in the Ministry of CIVIL AVIATION

(Shri Jayant Sinha)

(a) & (b) No Madam,

However during last three years and the current year (till June), a total of 05 incidents of emergency landings due to engine failure have been reported to DGCA. The details of such incidents are enclosed as Annex-A.

(c) & (d) All incidents of emergency landing due to engine failure are investigated by DGCA, AAIB, and the PIB (Permanent Investigation Board) of Airline Operator to determine the cause and to prevent recurrence of such incidents in future. Safety recommendations emanating from the investigation reports are followed up for implementation with the concerned agencies so as to prevent recurrence of similar incidents in future. Accident / incident data is regularly analyzed and based on the analysis, Air Safety Circulars are issued to bring important observations/findings to the notice of the operators to avoid the recurrence of the accidents / incidents. As per the annual surveillance program, audit of the operators is carried out. Recommendations emanating from such reports are followed up with the operator for implementation. The compliance of the action taken by the operator is further verified during the next audit.